THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI)   (a) and (b) Central Government Doctors are not allowed to do private practice As a measure of compensation, Non-Practice Allowance is being given to such Doctors

Welfare Schemes

4691   SHRI N K PREMCHANDRAN   Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether the Government propose to enhance the limit of annual income for availing various welfare schemes in view of the hike in price index, and

(b) if so, the extent to which the limit is proposed to be enhanced?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI)   (a) and (b) The information is being collected and would be placed on the Table of the House

Indian Navy

4692   SHRI TARIQ ANWAR
         PROF AJIT KUMAR MEHTA

Will the Minister of DEFENCE be pleased to state

(a) the details of plans initiated, finalised and implemented for the expansion of the Indian Navy matching its striking power with the advanced countries,

(b) whether Indian Navy has been at the lowest priority in the country's defence planning,

(c) whether any indepth review of the existing requirements and deficiencies in the Indian Naval Force has been made by the Government and

(d) if so, the plans formulated to remove the deficiencies?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N V N SOMU)   (a) and (b) Naval Headquarters have drawn up a 15 year Perspective Plan for modernisation of the Indian Navy

All developments having a bearing on the country's security are kept under constant observation by Government and appropriate counter-measures are initiated from time to time to maintain defence preparedness

(c) and (d) Yes, Sir A detailed exercise has been carried out to identify the naval requirements as counter-measures against the emerging threat scenario as also to catch up with the force level

[Translation]

Bargi Dam Project

4693   SHRI FAGGAN SINGH KULESTE   Will the Minister of WATER RESOURCES be pleased to state

(a) the date on which the Bargi Dam Project of river Narmada commenced and its position at present,

(b) the agreements entered into with the displaced families as a result of the above project, and

(c) the number of families rehabilitated by the Government and the number of remaining families yet to be rehabilitated?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA)   (a) The Bargi Dam Project on river Narmada was commenced in 1971 The Dam and Power House have since been completed and the construction on canal system is in progress The latest estimated cost of the project is Rs 742 84 crores and likely expenditure till March, 1996 is Rs 415 12 crores

(b) No agreements are entered with the displaced families when an irrigation project involving submergence is planned The project affected persons (PAP) are rehabilitated in accordance with the provisions made in the project report and as per Policy of the State Government

(c) In all 5475 families are likely to be effected by submergance of the project out of which 4008 require rehabilitation Each family is to be provided the rehabilitation grant of Rs 2,700 and residential plot of 90 feet x 60 feet Amenities like schools, dispensaries, market places, ration shops, electricity and water supply are to be provided in the rehabilitation colonies The rehabilitated persons are to be provided with opportunities for employment They have been allowed to transport building materials from their houses at the Govt cost They are also to be provided with compensation at the rate of 20% of the value of the house for dismantling and transportation Financial assistance is provided to the outsees for their self employment through various employment schemes They have been provided with fishing nets and boats for self employment They are also allowed to cultivate the foreshore land of the reservoir

The State Govt had approved a plan for re-habilitation and re-settlement of the oustees in April, 1988 for an estimated cost of Rs 10 crores